#### Annexure 1

Name of the corporate Debtor: Akshata Mercantile Private Limited

# Date of Commencement of Liquidation: 10th January 2024

List of creditors as on: 7th March, 2024

#### List of Secured Financial Creditors

|            |                       |                           |                 |                             |                      | _  |  |                                       |                                   |  |                                   |   |                                | (Amou                                     | nt in INR)                 |
|------------|-----------------------|---------------------------|-----------------|-----------------------------|----------------------|--|--|---------------------------------------|-----------------------------------|--|-----------------------------------|---|--------------------------------|---|----------------------------|
| Sr.<br>No. | Name of Creditor      | Details of claim received |                 | Details of claim admitted   |                      |  |  |                                       |                                   |  |                                   |   |                                |   |                            |
|            |                       | Date of<br>receipt        | Amount Claimed  | Amount of claim<br>admitted | Nature of<br>claim   | Amount coverred<br>by security<br>interest | Whether<br>security<br>interest<br>relinquished?<br>(Yes/No) | Details<br>of<br>Security<br>Interest | Amount<br>covered by<br>guarantee | % of share<br>in total<br>amount of<br>claim<br>admitted | Amount of<br>contingent<br>claims | Amount of<br>any mutual<br>dues, that<br>may be set-<br>off | Amount of<br>claim<br>rejected | Amount of<br>claims under<br>verification | Remarks, if any            |
| 1          | State Bank of India   | 07-02-2024                | 10,90,85,97,046 |                             | Secured<br>Paripassu | 10,90,85,97,046                            | Yes  | Note Below Consortium<br>agreement    | -                                 | 36.77%   | -                                 | -   | -                              | -   |                            |
| 2          | Bank of Baorda        | 07-02-2024                | 3,37,03,71,135  |                             | Secured<br>Paripassu | 3,37,03,71,135                             | Yes  | Note Below Consortium<br>agrement     |                                   | 11.36%   |                                   |   |                                |   |                            |
| 3          | Central Bank of India | 30-01-2024                | 1,00,52,06,793  |                             | Secured<br>Paripassu | 1,00,52,06,792                             | Yes  | Note Below Consortium agrement        |                                   | 3.39%  |                                   |   |                                |   |                            |
| 4          | Indian Bank           | 08-02-2024                | 1,60,77,20,151  | 1,60,77,20,151              | Secured<br>Paripassu | 1,60,77,20,151                             | Yes  | Note Below Consortium<br>agrement     |                                   | 5.42%  |                                   |   |                                |   | Sec int not<br>reliquished |
|            | Total                 |                           | 16,89,18,95,124 | 16,89,18,95,124             |                      | 16,89,18,95,124                            |  |                                       | -                                 | 56.94%   | -                                 | -   | -                              | -   |                            |

# NOTE : Security

# 1 Primary Security

Hypothecation of Stock in trade, book debts and all other current assets including goods in transit covered by documents of title Equitable Mortgage of Factory Land and Building, Plant and Machinery situated at Plot No. C/9/2, MIDC Taloja, Village- Pendhar, District Raigad (Leasehold)

### 2 Collateral Seccurity

Equitable Mortgage of open Land at Gram Balbhadrapur, Sarbahaal, Sikosimaal, sapnai, P.H.No. 17, Tehsil & Dist. Raigarh (C.G.). Total 289.38 Acres of Topworth Energy Pvt Ltd Equitable Mortgage of open Land bearing Survey No. 118/6, 119/3, 120/2 at village Kunenama, Taluka - Maval, District - Pune, Maharashtra- Total 6.85 Acres of Riya Real Estates Pvt. Ltd. Equitable Mortgage and Hypothecation of Land, factory buildings and plant and machineries situated at Guma Urla Road, village Borjhara, Dist. Raipur (CG) admeasuring 64.79 acres Satyarth Steels and Power Pvt Ltd

#### **3** Guarantee

| Corporate Guarantee                 | Personal Guarantee |  |  |  |  |
|-------------------------------------|--------------------|--|--|--|--|
| - Topworth Energy Pvt Ltd           | - Ashwin Lodha     |  |  |  |  |
| - Pheonix Realtors Pvt Ltd          | - Sheela Lodha     |  |  |  |  |
| - Satayarth Steel and Power Pvt Ltd | - Vaibhav Lodha    |  |  |  |  |
| - Riya Real Estate Pvt Ltd          | - Surendra Lodha   |  |  |  |  |
| - Kaved Realty Pvt. Ltd             | - Abhay Lodha      |  |  |  |  |